

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

IA 14635/2019, 51739/2019, 51742/2019, 74189/2019, 74190/2019, in
Criminal Appeal No(s). 1242/2019

RAM MURTI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 74190/2019 - EXEMPTION FROM FILING O.T.
IA No. 51742/2019 - EXEMPTION FROM FILING O.T.
IA No. 14635/2019 - EXEMPTION FROM FILING O.T.
IA No. 74189/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 51739/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 21-03-2022 These matters were called on for hearing today.

For Appellant(s)

Ms. Manju Jetley, AOR
Mr. Sarvam Ritam Khare, AOR

For Respondent(s)

Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

Trial Court and High Court records have not been received.
Issue D.O letter for remittance of record from the concerned Court.
List again on 2.5.2022.

SAURABH PARTAP SINGH LALER
Registrar